

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.882
TO BE ANSWERED ON 20.12.2017**

INDIANS DIED ABROAD

882. SHRI JITENDRA CHAUDHURY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian people who lost their lives in foreign countries during the last three years, year-wise;**
- (b) the number of Indian people detained by the foreign countries during the last two years; and**
- (c) the details of action taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) As per available information, the number of Indians (including NRIs, workers, students and tourists etc.) who lost their lives in foreign countries during the last three years and the number of Indian people detained by the foreign countries during the last two years is given at Annexure.

(c) Upon receipt of information about death of Indian nationals, including those imprisoned, Indian Missions/Posts take up the matter with local authorities and also initiate prompt action to facilitate transportation of dead bodies to India. The Missions/Posts liaise with employers / sponsors / local authorities to expedite the process which includes requisite documentation and clearances of local authorities, preparation of the dead bodies for transportation, obtaining consent of the family of the deceased for acceptance of the body. In cases where the employers are non-cooperative financial assistance is also arranged by our Missions/Posts from the ICWF (Indian Community Welfare Fund). Matters relating to compensation/terminal dues are actively pursued with employers/insurance companies. In cases which are pending with the courts, the Missions/Posts keep the family members of the deceased informed of the status of the case and liaise with the lawyers for expeditious settlement of the cases.

As soon as the information about detention/arrest of an Indian national is received by an Indian Mission/Post, it gets in touch with the local Foreign Office and other concerned local authorities to get consular access to the detained/arrested Indian national to confirm his Indian nationality and ensure his/her welfare. Government of India provides legal assistance to

deserving Indian nationals, including prisoners. Government also provides help, advice and guidance ensuring fair and humane treatment in foreign jails, repatriation to India of those who are released and issues emergency certificates, wherever required. In some countries, our Missions also request the local governments for grant of amnesty to the arrested Indians and if any mercy petition for remission of sentences is received from the family members of the Indian prisoners, the concerned Mission forwards them to the local authorities for due consideration.

ANNEXURE

INDIANS DIED ABROAD								
Sl. No.	Name of Country	The number of Indians who lost their lives in foreign countries during (2014)	The number of Indians who lost their lives in foreign countries during (2015)	The number of Indians who lost their lives in foreign countries during (2016)	The number of Indians who lost their lives in foreign countries during 2017 (till date)	The number of Indians detained by the foreign countries during (2015)	The number of Indians detained by the foreign countries during (2016)	The number of Indians detained by the foreign countries during 2017 (till date)
1	Afghanistan	4	1	4	2	NA	NA	NA
2	Algeria	3	4	2	5	NA	3	1
3	Angola	9	1	6	5	NA	NA	NA
4	Argentina	NA	2	NA	3	NA	NA	NA
5	Armenia	2	NA	4	2	NA	1	5
6	Austria	6	14	10	12	NA	NA	1
7	Australia	65	63	69	89	NA	NA	68
8	Azerbaijan	NA	NA	2	NA	NA	1	1
9	Bahrain	175	223	186	229	114	68	77
10	Belarus	NA	NA	NA	NA	9	3	9
11	Bangladesh	11	9	17	27	133	130	99
12	Belgium	10	4	13	7	25	22	19
13	Bhutan	25	25	28	22	51	28	47
14	Brazil	2	NA	2	4	NA	NA	NA
15	Brunei	8	14	13	8	NA	NA	1
16	Bulgaria	NA	NA	NA	2	NA	9	3
17	Cambodia	4	3	3	2	2	6	6
18	Canada	134	124	162	168	NA	NA	70
19	Chile	NA	1	2	1	NA	NA	NA
20	China	39	38	43	45	79	139	172
21	Colombia	1	NA	NA	4	NA	2	2
22	Congo	9	13	5	15	NA	NA	14
23	Cote D' Ivoire	9	9	9	5	NA	NA	NA
24	Croatia	NA	1	1	NA	NA	NA	3
25	Cyprus	1	5	4	7	8	17	19
26	Czech Republic	2	NA	NA	2	NA	NA	2
27	Denmark	2	6	4	7	10	7	6
28	Egypt	7	9	13	8	3	3	3
29	Ethiopia	NA	NA	NA	NA	NA	NA	3
30	Fiji	2	1	NA	3	2	NA	NA
31	Finland	1	1	1	4	NA	NA	NA
32	France	22	16	13	24	51	51	36
33	Germany	60	68	39	42	NA	4	1
34	Ghana	17	13	15	13	1	1	NA
35	Greece	25	18	27	16	NA	NA	17

36	Guatemala	NA	NA	NA	NA	NA	NA	3
37	Guyana	2	2	NA	2	NA	NA	NA
38	Hungary	1	NA	1	4	NA	NA	NA
39	Iceland	NA	1	NA	NA	NA	NA	NA
40	Indonesia	19	28	31	22	NA	NA	NA
41	Iran	4	11	11	9	82	116	102
42	Iraq	16	11	7	15	6	18	12
43	Israel	4	9	7	6	18	15	19
44	Italy	82	77	119	99	NA	NA	NA
45	Japan	14	12	12	14	7	6	6
46	Jordan	11	16	13	15	23	18	12
47	Kazakhstan	3	NA	NA	3	NA	NA	NA
48	Kenya	20	22	17	17	2	2	2
49	Korea (Republic of)	6	2	2	1	1	3	4
50	Kuwait	559	611	576	564	NA	NA	NA
51	Kyrgyzstan	1	NA	3	NA	NA	NA	NA
52	Lao PDR	1	1	NA	NA	NA	NA	3
53	Lebanon	17	22	18	20	15	18	15
54	Libya	10	5	6	6	6	3	2
55	Malawi	4	8	6	6	NA	1	NA
56	Maldives	9	7	12	11	17	30	39
57	Mali	NA	1	2	2	NA	NA	NA
58	Mauritius	5	8	6	3	NA	NA	NA
59	Malaysia	312	324	322	309	918	539	340
60	Morocco	4	NA	1	NA	NA	6	7
61	Mongolia	NA	1	NA	NA	NA	NA	NA
62	Mozambique	4	6	9	10	NA	NA	4
63	Myanmar	1	4	1	3	NA	6	25
64	Namibia	1	2	1	NA	NA	NA	NA
65	Nepal	50	88	56	79	757	800	859
66	Netherlands	5	6	8	10	NA	NA	NA
67	New Zealand	18	23	28	33	NA	NA	13
68	Nigeria	33	2	33	25	NA	NA	NA
69	Norway	4	5	2	2	3	NA	1
70	Oman	519	520	547	464	0	113	65
71	Pakistan	NA	2	3	3	368	266	498
72	Panama	7	8	4	5	2	NA	NA
73	Papua New Guinea	1	1	1	NA	NA	2	1
74	Peru	2	NA	NA	NA	NA	23	7
75	Poland	1	3	NA	6	4	20	61
76	Portugal	4	6	12	7	NA	NA	6
77	Qatar	279	283	281	267	90	153	210
78	Romania	NA	1	1	NA	2	2	8
79	Russian Federation	NA	1	2	1	NA	NA	NA
80	Saudi Arabia	2427	2694	2766	2537	1449	1861	2280
81	Senegal	3	4	5	1	5	1	3
82	Seychelles	7	3	6	3	NA	NA	NA

83	Singapore	150	136	154	146	146	99	89
84	Slovak Republic	NA	NA	NA	1	5	4	3
85	South Africa	64	54	62	66	6	7	2
86	Spain	NA	31	29	15	NA	23	17
87	Sri Lanka	17	30	21	24	48	95	54
88	Sudan	6	8	10	12	1	NA	NA
89	Suriname	1	1	2	1	3	NA	NA
90	Syria	NA	NA	NA	NA	7	1	NA
91	Switzerland	16	18	14	9	NA	NA	NA
92	Tanzania	14	21	30	34	NA	3	4
93	Thailand	65	59	80	8	NA	2	392
94	Trinidad & Tobago	2	2	2	2	5	10	13
95	Tunisia	NA	NA	NA	1	NA	NA	NA
96	Turkey	1	4	3	10	NA	8	18
97	Uganda	31	35	28	25	NA	NA	1
98	United Arab Emirates	1429	1540	1657	1547	NA	NA	NA
99	United Kingdom	32	31	26	33	16	47	36
100	Ukraine	2	3	6	5	NA	NA	1
101	United States of America	392	416	483	426	NA	2	71
102	Uzbekistan	2	4	1	NA	25	NA	10
103	Venezuela	2	1	2	NA	13	NA	1
104	Vietnam	3	5	3	3	NA	NA	3
105	Yemen	8	8	6	NA	NA	NA	NA
106	Zambia	3	13	7	10	NA	1	41
	Total	7365	7947	8261	7745	4538	4819	6048

Due to the strict provisions of privacy laws, the United States of America, Canada, Australia and many countries in Europe do not share information about Indian nationals in their prisons.
